COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 92 OF 2015

Dated: 02nd May, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bala Krishna Industries Ltd. **…Appellant(s)**

Versus

Rajasthan Electricity Regulatory Commission & Anr. **…Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2

ORDER

Learned counsel for the appellant has finished his arguments.

List the matter for reply arguments on ***05.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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